

1	2	3	4
51	Sree Krishna Sreendhra Mills Ltd., Mysore	5-6-84	3304
52	Shree Bhagavathi Textile Ltd., Chittoor	13-11-84	265
53	Mukesh Textile Mills (P) Ltd., Bombay	18-1-82	1656
54	Kohinoor Mills Co. Ltd., No. 3, Bombay	Oct/Nov. 83	1689
55	Kisan Spg. Mills, Thane	6-11-83	3116
56	Bhaskar Textile Mills Ltd., Jharsuguda	2-10-82	2925
57	Kalinga Weavers Cooperative Spg. Mills Ltd., Dhankari	26-4-84	1560
58	Sudarshan Textile Rajasthan	6-3-85	1673
59	Mewar Textile Mills, Rajasthan	3-5-84	2362
60	Sri Padma Mills, Coimbatore	22-2-81	118
61	Tamil Nadu Spinning Mills Ltd., Tirupur	8-6-81	92
62	Sree Hari Mills Pvt. Ltd., Coimbatore	9-4-84	657
63	Radha Spg. Mills, Tirupur	9-8-82	N.A.
64	Ramkeshmi Spinners	14-3-85	N.A.
65	Lashna Cotton Spg. Mills	18-3-85	218
66	Modi Yarn, Modinagar	5-8-83	1710
67	Swan Mills Ltd., Panihatti, 24, Parganas	26-12-83	1408
68	Kescram Industries Cotton Mills Ltd., Calcutta	16-2-85	8628
69	General Industrial Society Ltd., Champandy	12-1-85	2975
70	Sri Hanuman Cotton Mills Ltd., Howrah	2-7-84	1245

Setting up of new Industries by N.R.I.

633. SHRI RAJNI RANJAN SAHU: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to restrict N.R.I. investments only for setting up new industries; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The policy towards NRI investments has been reviewed by the Government and no changes in the NRI Investment Schemes are proposed at present.

Phasing out of freight equalisation of Iron and Steel

634. SHRI RAMKRISHNA MAZUMDER: Will the Minister of STEEL, MINES AND COAL be pleased to state:

(a) by when the phasing out of equalisation of freight in respect of iron and steel is likely to start as per the decision of Government; and

(b) what are the reasons for the delay in implementing the policy?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) and (b) As the modalities and time phasing of the withdrawal of freight equalisation scheme

in respect of iron and steel have not yet finalised, it is not possible at this stage to give a time schedule for its phasing out.

Imposition of increased tariff on marble

635. SHRI BHUVNESH CHATURVEDI. Will the Minister of FINANCE be pleased to state;

(a) whether Government have received a representation from marble mine owners of Rajasthan regarding increased tariff imposed on marble recently; and

(b) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Yes, Sir.

(b) The matter is under examination.

Proposal to shift Geological Survey of India to Department of Science and Technology

636. SHRI M. KALYANASUNDARAM. Will the Minister of STEEL, MINES AND COAL be pleased to state;

(a) whether there is any proposal under Government's consideration for shifting the Geological Survey of India under the administrative control of the Department of Science and Technology;

(b) if so, what are the reasons therefor;

(c) whether change in the Administrative Ministry will entail transfer of drilling functions to any other organisations;

(d) if not, whether the present drilling structure will continue to be with the Geological Survey of India; and

(e) whether there is any proposal under Government's consideration for expanding the drilling division by adding more drills?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE): (a) No, Sir.

(b) to (d) Does not arise.

(e) There is no such proposal under consideration at present.

Staff Unions in Geological Survey of India

637. SHRI M. KALYANASUNDARAM. Will the Minister of STEEL, MINES AND COAL be pleased to state;

(a) whether the terms and conditions of recognition of the staff union in the Geological Survey of India prohibit affiliation of the union with the Central Trade Union Organisation;

(b) whether the provisions of Central Civil Services (Recognition of Service Associations) Rules, 1959 prohibit affiliation of unions to Central Trade Union Organisation;

(c) if so, what are the details in this regard;

(d) whether printing of affiliation to INTUC by Geological Survey of India Staff Union on letter head is contrary to the terms of recognition; and

(e) if not, whether other unions operating in the Geological Survey of India can follow the same pattern?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE):

(a) to (c) The Central Civil Services (Recognition of Service Associations) Rules, 1959, though no longer in force, serve as general guidelines for recognition of Staff Unions. These Rules do not contain anything about affiliation of Unions.

(d) The Geological Survey of India Staff Union was granted informal recognition based on its assurance to function as a service association, and not as a trade union having connections with outsiders, and to be governed by the Central Civil Services (Recognition of Service Associations) Rules, 1959.

(e) All employees Associations in Geological Survey of India are expected to follow the spirit of the said Rules and